

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 178 of 2020**

**IN THE MATTER OF:**

**Mancherial Cement Co. Pvt. Ltd. & Anr.**

**...Appellants**

**Versus**

**Chandrakant Agarwal & Ors.**

**...Respondents**

**Present: -**

**For Appellant: Ms. Monalisa Kosaria, Advocate.**

**For Respondent: None.**

**WITH**

**Company Appeal (AT) No. 179 of 2020**

**IN THE MATTER OF:**

**Mancherial Cement Co. Pvt. Ltd. & Anr.**

**...Appellants**

**Versus**

**Chandrakant Agarwal & Ors.**

**...Respondents**

**Present: -**

**For Appellant: Ms. Monalisa Kosaria, Advocate.**

**For Respondent: None.**

**O R D E R**

**(Virtual Mode)**

**21.01.2021** Heard Learned Counsel for the Appellant. In terms of order dated 05<sup>th</sup> January, 2021, Learned Counsel for the Appellant have filed Interlocutory Application in both the matters. In Company Appeal (AT) No. 178 of 2020, she has filed I.A. vide Diary No. 24857 of 2021 and in Company Appeal (AT) No. 179 of 2020 she has filed I.A. vide Diary No. 24858/2021 on 20<sup>th</sup> January, 2021.

Registry to check and place both the I.As on record.

List both these Appeals along with I.As 'For Admission (After Notice)' on **26<sup>th</sup> February, 2021.**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**